

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5149 OF 2007

BEFORE THE REGISTRAR M.K. HANJURA

DIRECTOR, CBI & ORS.

Appellant (s)

VERSUS

M.V. RAMANAIAH

Respondent(s)

Date: 10/03/2011 This Appeal was called on for hearing today.

For Appellant(s)

Mr. V.K. Biju, Adv.
Mr. P. Parmeswaran, Adv.

For Respondent(s)

Mr. N. Rajaraman, Adv.

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the appellants is present.

None for the respondent.

Registry shall process the matter for listing before
the Hon'ble Court on its own turn.

(M.K.HANJURA)
REGISTRAR